

(c) the reaction of the Government thereto ? state :

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) to (c) The Film and Television Institute of India is already an autonomous body registered under the Societies Registration Act, 1860.

#### Terrorist Incidents in UTs

3332. SHRI S.B. SIDNAL : Will the Minister of HOME AFFAIRS be pleased to

(a) the details of terrorist incidents which took place in various Union Territories during 1992, 1993 and 1994 so far; and

(b) the remedial measures taken to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) The number of terrorist incidents reported in Union Territories of Delhi and Chandigarh during the year 1992, 1993 and 1994 (upto 30.6.94) is as under : -

	Delh			Chandigarh		
	1992 -	1993 -	1994 (upto 30.6.94)	1992 -	1993 -	1994 (upto 11.8.94)
(i) Bomb blast	11	5	3	-	-	-
(ii) Terrorist activities (other than Bomb blasts)	10	4	-	7	-	-

No such terrorist incident has been reported in any other Union Territory.

(b) The steps taken to curb terrorist activities in the Capital include information of an Anti-Terrorist Cells in each Police District; deployment of armed pickets at vulnerable/strategic points; intensive mobile patrolling; distribution of educative literature amongst the people to make them more vigilant; deployment of spotters; display of photos of known terrorists at public places; stationing of PCR vehicles at strategic places; and co-ordination meetings with the adjoining States.

#### Drinking Water

3333. SHRI SURENDRA PAL PATHAK

: Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is acute shortage of drinking water in various districts of Uttar Pradesh due to continuous fall in ground water;

(b) if so, the steps taken by the Union Government in this regard;

(c) whether the Union Government have received any proposal from the Government of Uttar Pradesh to seek World Bank assistance to solve this problem;

(d) if so, the details thereof; and

(e) the response of the Union Govern-

ment thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) and (b) The Government has not received any report from the Government of Uttar Pradesh regarding shortage of drinking water in various districts of the State. All identified villages having drinking water problems in the State have been covered fully or partially with safe drinking water facilities.

(c) Yes, Sir.

(d) The Integrated Project, prepared by the State Government for obtaining assistance from the World Bank aims at providing drinking water supply and environmental sanitation projects, Health Education, community participation etc. in about 2500 villages to cover 25 districts of Uttar Pradesh (Uttarkashi, Tehri, Chamoli, Pauri, Almora, Nainital, Pithoragarh, Dehradun, Bijnour, Agra, Mathura, Firozabad, Jalawan, Jhansi, Lalitpur, Hamipur, Banda, Raibareli, Allahabad, Varanasi, Mirzapur, Sobhadra, Gorakhpur, Deoria, and Azamgarh). These districts and villages are drought prone, located in hilly and rocky terrains or have water quality problems. The project cost would be about Rs. 4500 million or US \$ 150 million.

(e) The Ministry of Finance (Deptt. of Economic Affairs), are having negotiations with the World Bank for obtaining assistance for the project.

#### **Seizure of Arms**

3334. SHRI SHRAVAN KUMAR PATEL: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a huge quantity of sophisticated arms and ammunition was seized in Baramulla, Jammu and Kashmir recently;

(b) if so, the details thereof;

(c) whether the Government have conducted any inquiry to ascertain the country from which such arms were brought;

(d) if so, the outcome thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) and (b) As per available information, a large quantity of arms, ammunition and explosives, including AK-series rifles, 1 UMG, rocket launchers, grenadès, etc., were seized in an operation in Baramulla District on 15th July, 1994.

(c) to (e) Such arms and equipment are being smuggled into the State from Pakistan which continues to aid and abet terrorism and subversion in Jammu and Kashmir by providing arms, training, funds, sanctuaries and logistical support to the militants. Apart from continuing sustained vigil and operations with a view to flush out militants, check infiltration and contain violence, Government have strongly urged Pakistan on several occasions and at various levels to stop its support to subversion and terrorism in the State. Government have also consistently been apprising the international community of the dangers inherent in the support being extended by Pakistan to terrorism.

#### **Irrigation Projects**

3335. SHRI N.J. RATHVA : Will the Minister of WATER RESOURCES be